

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05

C.P. (IB)/238(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.05.2024**

NAME OF THE PARTIES : **Sunrise knitting mills private limited**

Vs

Oban fashions private limited

For OC : Adv. Rohan Rajadhyaksha a/w Adv. Amey Hadwale a/w
Adv. Geeta Lundwani

For CD : Adv. Shyam Kapadia a/w Adv. Amogh Joshi

Section 9 of IBC

ORDER

1.Heard both the Counsel for OC and CD. **Reserved for Orders.**

2.If parties so desire, they may file their written submissions within weeks'
time.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)